<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 213/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Hanuman Buildwell Pvt. Ltd. Petitioner

Order deliver on 14.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Mohinder Kumar Gupta, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

For official Liquidator : None Appeared

<u>ORDER</u>

The report of Regional Director has been filed on 9.6.2017.

The counsel for the petitioner requested for one week time to file rejoinder to RD report.

List the matter on 24.07.2017.

(Shiv Ram Bairwa) Registrar